

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1270(KB)2019
IA(I.B.C)/1781(KB)2023,
IA(I.B.C)/484(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MAROTIA STEEL TRADERS PVT. LTD. VS S.B ISPAT INDIA PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Suspended Members of BOD of CD
Ms. Urmila Chakraborty, Adv.]
Ms. Sweta Poddar, Adv.]

Mr. Saurav Jain, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel for the Suspended Members of BOD of CD present. Ld. Counsel for the Resolution Professional
2. **IA(I.B.C)/1781(KB)2023:**
 - a. This application has been filed by the Liquidator to place on record the 4th Progress Report, which is placed at page 14 onwards. This application is supported by an affidavit which is placed at page 10 onwards. The 4th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.
3. **IA(I.B.C)/484(KB)2022:**
 - a. It is directed to the Ld. Counsel appearing on behalf of the Resolution Professional to file GST, if any, by way of supplementary affidavit within a period of one week.
 - b. It is also noted that no further adjournment will be granted in this matter.
 - c. List this matter on **21.11.2023**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**